## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.364/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M.

Name of the Company Under Section		Vivid Colors Pvt LtdVs-Jenson & Nicholson (India) Ltd 7 IBC		
C	SACHI	NIKUMAR, ADV J SRA KUMAR, ADV	a Corposole Debtos	Sachuikun 17/11/
2-	ARUWS	GUPTA		
			ORDER	Anni Ga 17

No one is present from the financial creditor's side. Ld. Counsel for the corporate debtor is present.

List on 08/12/2017.

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)